## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **NEW DELHI**

No.(IB)-222(ND)/2017

SECTION: UNDER SECTION 7 IBC	Code, 2016
IN THE MATTER OF:	
M/s S.Srinivas & Ors.	Petitioner
V/s	
M/s Unitech Ltd.	Respondent
Coram	Order delivered on 11.08.2017

Coram:

R.VARADHARAJAN Hon'ble Member (Judicial)

For the Petitioner

: Mr. P.Chaitanyashil, Advocate

For the Respondent

: Mr.Rajiv Virmani, Advocate

ORDER

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 18.8.2017.

> (R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017